

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

IA No. 2265/23
IA(I.B.C)/1093(CH)2024

In
CP(IB) No. 149/Chd/HP/2019
(Admitted)

IN THE MATTER OF
Syndicate Bank

...Petitioner-Financial Creditor

Versus

HIM Cylinders Ltd.

...Respondent-Corporate Debtor

Under Section: 7, 33(1)(b)(i) to (iii) r/w 33(3), 60(5), IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.05.2024.

Sd/-

Court Officer